

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 285 OF 2016 &
I.A. NO. 585 OF 2016**

Dated: 13th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s DANS Energy Pvt Ltd. Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Anr.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **25.07.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/hks